## THE HIGH COURT OF MEGHALAYA: SHILLONG

## NOTICE

NO.HCM.III/166/2019-Judl./Part-1/425

Dated Shillong, the 6th April, 2023

It is hereby notified to all concerned that the FULL BENCH of this Court and the DIVISION BENCH II comprising the Hon'ble the Chief Justice and Hon'ble Mr. Justice W. Diengdoh will not sit today, April 6, 2023 and all cases listed before the said BENCHES today stands adjourned and will appear on April 11, 2023. However, urgent matters, if any, may be mentioned before the DIVISION BENCH comprising the Hon'ble the Chief Justice and Hon'ble Mr. Justice H.S. Thangkhiew which will sit in Court Room No.1 at 10.30 A.M today.

Further, all cases listed before the SINGLE BENCH of Hon'ble Mr. Justice W. Diengdoh today stands adjourned and will be listed in due course.

By Order,

Memo NO.HCM.III/166/2019-Judl./Part-1/425-A Dated Shillong, the 6th April, 2023
Copy to: -

1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.

2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.

- 3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.A to the Registrar General, High Court of Meghalaya, Shillong for kind information.
- 5. The Advocate General/Addl. Advocate General, Shillong for kind information.
- 6. The Deputy Solicitor General/Central Govt. Counsel, High Court of Meghalaya, Shillong for kind information.
- 7. The President/ Secretary, High Court Bar Association, Shillong for kind information.
- 8. The Central Project Coordinator, High Court of Meghalaya, Shillong for kind information and necessary action. He is also requested to get the same uploaded in the Official Website.
- 9. All Court Masters concerned for information and necessary action.
- 10. Notice Board.
- 11. Office File.

JOINT REGISTRAR (LISTING)

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